

**GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 1056
TO BE ANSWERED ON 29-4-2016**

GUIDELINES FOR NIRBHAYA FUND

1056. SHRIMATI RANJEET RANJAN

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has issued any guidelines for Empowered Committee constituted for the Nirbhaya Fund to vet objectives of activities, projects and expenditure funded by it and if so, the details thereof;
- (b) whether the expenditure proposed for various schemes under the Nirbhaya Fund for, 2016-17 have been vetted against its stated objectives and if so, the details thereof, scheme-wise;
- (c) whether the Government budgeted a large chunk of Nirbhaya Fund for regular expenditures of the Ministry under budget head 'Other Schemes' which includes National Award for Child Welfare, contribution to UNICEF and administrative expenses of UNICEF office in India for 2016-17 and has also vetted these expenses against stated objectives of the fund through established mechanism;
- (d) if so, the details thereof and the reasons therefor; and
- (e) whether the Government has detailed budget break up of above mentioned amount of Nirbhaya Fund and if so, the details thereof, scheme and head-wise?

**ANSWER
MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI MANEKA SANJAY GANDHI)**

- (a) Ministry of Women and Child Development is the nodal authority for appraisal of the schemes/proposals received under Nirbhaya Fund. Also, Ministry of Finance, Department of Economic Affairs have issued guidelines for setting up a Empowered Committee, under the Chairmanship of Secretary, Ministry of Women and Child Development with Secretaries of Ministry of Home Affairs, Ministry of Road Transport & Highways,

Department of Electronics & IT, Chairman, Railway Board and representative of Department of Economic Affairs as members, for appraising and approving various schemes/project proposals proposed to be funded from the Nirbhaya Fund.

(b) Government of India has set up a dedicated fund called Nirbhaya Fund for implementation of initiatives aimed at enhancing the safety and security of women in the country. As per the guidelines of Ministry of Finance, Ministry of Women and Child Development is the nodal authority for appraisal of the schemes/proposals received under Nirbhaya Fund. The proposals as and when received from various Central Ministries are appraised & recommended by an Empowered Committee of Officers under Nirbhaya Fund on priority. Ministry of Finance, Department of Economic Affairs have issued guidelines for simplifying the procedure for release of funds from Nirbhaya Fund for the projects to be financed under Nirbhaya Fund.

(c) No madam,

(d) & (e) Does not arise.
